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Title: Withdrawn of the Securities and Exchange Board of India (Amendment) Bill, 2009.

MADAM CHAIRMAN: Now, we shall take item no. 19.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to move for leave to withdraw a Bill further to amend the Securities and Exchange Board of India Act, 1992.

MADAM CHAIRMAN: The question is:

"That leave be granted to withdraw a Bill further to amend the Securities and Exchange Board of India Act, 1992."

*The motion was adopted.*

SHRI NAMO NARAIN MEENA: I withdraw the Bill.

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